

## **NOTICE**

**Please take notice that WPC/4907/2021 & WPC/4953/2021 shall be taken up by Hon'ble Mr. Justice Rajesh Shankar today i.e. on 26.12.2021 in Court No. 13 at 12:00 Noon through V.C.**

**Dated the 26<sup>th</sup> December, 2021  
Jharkhand High Court, Ranchi**

**By order**

**Sd/-  
Joint Registrar(List & Computer)**



**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFIED CASES CAUSELIST For Sunday The 26<sup>th</sup> December 2021**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24730)**  
**AT 12:00 PM**  
**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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**Orders**

1	W.P(C)/4907/2021	SONU PASCAL EKKA <b>vs</b> THE GOVERNOR THR ITS PR SECRETARY UNDER ADMN AND CONTROL OF THE SCHEDULED AREAS OF THE STATE	KAUSHALENDRA PRASAD	SACHIN KUMAR PRASHANT KR SINGH
IA NO, 7564/2021 JHARKHAND MUNICIPAL ACT 2011				
2	W.P(C)/4953/2021	SURESH TIRKEY <b>vs</b> THE GOVERNOR THR ITS PR SECRETARY UNDER AMINISTRATION AND CONTROL OF THE SCHEDULED AREAS OF STATE	KAUSHALENDRA PRASAD	RAJIV RANJAN PRASHANT KR SINGH
IA NO, 7565/2021 JHARKHAND MUNICIPAL ACT 2011				